

(d) A Roster specifying the reserved and unreserved posts is being maintained in accordance with the Government orders on the subject and necessary action is being taken to fill up the reservation gaps by carrying forward these reservations for future recruitment, within the limits set by the rules and orders governing reservation of vacancies.

#### Preparation of Lassi, Milk-Shake and Ice Cream at Milk Bar of Parliament House

812. SHRI MOHANRAJ KALINGARAYAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether any measure has been laid down for preparation of Lassi—both plain and sweet-mixture of water and syrup—Milk-Shake with Ice-Cream and syrup and without Ice-Cream and Syrup at the Milk Bar of Delhi Milk Scheme in Parliament House;

(b) if so, what, and if not, the reasons therefor;

(c) whether any surprise checks have ever been made to see that proper proportions of ingredients are used while mixing the Lassi and Milk-Shake, if so, how many times during 1972 and the outcome thereof; and

(d) the measures proposed to be taken so that proper quantities of ingredients are mixed in the product sold at the Stall?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) and (b). The following measures for preparation of Lassi, both plain and sweetened, and milk shake, sweetened and eetedened with ice-cream, have been id down by Delhi Milk Scheme:

#### 1. Lassi :

##### (i) Lassi Plain

1 pot—125ml. Curd	} 45 paise
Salt	
Water as per requirement	

##### (ii) Lassi Sweetened

1 pot—125 ml. Curd	} 60 paise
54 to 60 ml. of Syrup	
(2 measures)	
Water as per requirement	

N.B. Previously, one Kunda to make 5 Lassi was being used but now one Kullar is used for every glass of Lassi.

#### 2. Milk Shake

##### (i) Milk Shake, Sweetened

250 ml. Standardised Milk	} 53 paise
27 to 30 ml. of syrup	
(1 measure)	

##### (ii) Milk Shake Sweetened with Ice Cream :

250 ml. Standardised Milk 27 to 30 ml. of syrup plus cost of Ice Cream : i.e.,

(a) with 75 C.C. Ice Cream 95 paise

(b) with 125 C.C. Ice Cream 1.28 paise

N.B. The use of the mixing machine is allowed free of cost for any other combination when milk, Ice-Cream and Curd are purchased separately from the Milk Stall and such requests made.

(c) and (d). The above preparation of Lassi and Milk Shake are made on the open counter of the Milk Bar in full view of the purchasers and supervised by the Manager of Milk Bar. The working of the Milk Bar is also supervised and checked regularly by the Manager (Sales) who has been specially posted by Delhi Milk Scheme

at the Parliament House to supervise the working of Stall and Milk Bar.

**Sale of D. M. S. Products in Parliament House**

813. SHRI MOHANRAJ KALINGARAYAR: Will the Minister of AGRICULTURE be pleased to state:

(a) the month-wise total amount of sale with its break-up as below of D. M. S. products at the Parliament House; (i) All-Day Milk Stall and (ii) Milk Bar during 1972; Ghee; Milk; Butter and Ice-Cream at All-Day Milk Stall; (i) Ghee; (ii) Milk-Shake and (iii) Lassi; (iv) Ice-Cream and (v) Butter at the Milk Bar;

(b)

(b) the total expenditure incurred on the Staff maintained stall-wise with strength of Class III and Class IV Staff including contingencies; and

(c) the steps being taken to cut down expenditure on staff during lean periods?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE. (PROF. SHER SINGH): (a) Two statements showing particulars of monthly sales of various Milk products during 1972 at (i) All Day Milk Stall and (ii) Milk Bar at Parliament House is laid on the Table of the House. (Placed in Library. See No. LT-4264/73).

	Staff Class III	Expenditure on Pay & Allowances
		Rs.
All Day	Manager (sales)	1
Milk Stall	Manager (ADMS)	1
	Class IV	
	Sale	
	Attendant	3
	Class III	
	Manager (ADMS)	1
Milk Bar	Class IV	
	Sale Attendant	3
	Mate	1
		18,398.20
		10,941.80

(c) The question of reduction of staff strength during the non-session period, is being reviewed.

**Temporary Scheduled Tribes Teachers in Delhi Education Department**

814. SHRI AMBESH: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to refer to the reply given to Unstarred Question No. 1173 dated the 7th August, 1972 regarding the temporary

Scheduled Tribes teachers in Delhi Education Department and state:

(a) whether the required information has since been collected;

(b) if so, the gist thereof; and

(c) if not, the time by which the information will be placed on the Table of the Lok Sabha?